



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/6764/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 19th November, 2019.

Sub: **Casual leave along with station leave permission.**

Ref:- Letter No.DJCH.I-5/2019/2902 dated 14.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 13.11.2019, has been granted/rejected.

Yours faithfully,


sdl-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2002/67651 dated 19.11.19

Copy to.

1. ✓ The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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